

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 42896/2023
(Arising out of impugned final judgment and order dated 13-10-2023
in CRLMC No. 7278/2023 passed by the High Court of Delhi at New
Delhi)

PRABIR PURKAYASTHA Petitioner(s)

VERSUS

STATE (NCT OF DELHI) Respondent(s)

(IA No. 230313/2023 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 20-03-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.
Mr. Siddharth Aggarwal, Sr. Adv.
Mr. Arshdeep Singh Khurana, Adv.
Mr. Nitin Saluja, AOR
Mr. Harsh Srivastava, Adv.
Mr. Harshit Mahalwal, Adv.
Mr. Sidak Singh Anand, Adv.
Mr. Manan Khanna, Adv.
Mr. Nikhil Pawar, Adv.
Ms. Saujanya Shankar, Adv.
Ms. Rupali Samual, Adv.
Ms. Pinky Dubey, Adv.
Ms. Simran Khurana, Adv.
Ms. Ishita Soni, Adv.
Ms. Pranya Madan, Adv.
Mr. Saahil Mongia, Adv.

For Respondent(s) Mr. Mukesh Kumar Maroria, AOR
Mr. Zoheb Hussain, Adv.
Mr. Annam Venkatesh, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Arkaj Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. List on 03.04.2024.

2. The respondent is directed to supply a copy of the report of the Board appointed by the Director, All India Institutes of Medical Sciences to the petitioner, in the meantime.

(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)